



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

T.A. No.62/129/2020

Jammu this the 17th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER(A).**

Tahira Parveen w/o Sh. Mohd. Rafiq r/o Lower Bhanghai, Tehsil Thanamandi, District Rajouri.

(By Advocate : None)

...Applicant.

Versus

1. State of Jammu & Kashmir through Secretary, Government of J & K, Civil Secretariat, Jammu.
2. Commissioner/Secretary to Education Department, Govt. of J & K, Civil Secretariat, Jammu.
3. Director School Education, Jammu.
4. Chief Education Officer, Rajouri.
5. Zonal Education Officer, Thanamandi, District Rajouri.

6. Mohd. Lateef s/o Mir Hussain, r/o Upper Bhanghai, Tehsil
Thanamandi, District Rajour.

..... Respondents

By Advocate : Mr. Amit Gupta, AAG

ORDER (ORAL)

1. The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It has been submitted at the Bar that since the case pertains to Rehbar-e-Taleem Teacher, and the R.E.T teacher is not a civil post and the Tribunal cannot assume jurisdiction in respect of any service matter pertaining to R.E.T. teachers.

2. Even the Hon'ble High Court of Jammu & Kashmir, Srinagar, vide its order dated 22.2.2021 passed in CM No.878/2021 in SWP No.1294 of 2013 (**Mohammad Shafi Mir versus State of J & K & Ors.**) directed the Jammu Bench of the Tribunal for transmitting the writ record to High Court.

3. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute of the R.E.T. teachers.

4. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to place before the Hon'ble Bench for further orders.

5. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 19.4.2021.

(Anand Mathur)
Member(A).

(Rakesh Sagar Jain)
Member (J)

KKS